

**VIRGO GLOBAL LIMITED**

("VGL"/"TARGET COMPANY"/"TC")

**Registered Office: 101, Achyuth Mazon, H No. 7-1-621/48, S R Nagar, Hyderabad, Telangana-500 038,**  
**Phone No. +91-40-2780 7640 / 2381 4181**

In compliance with Regulations 3 (1) and 4 read with Regulations 13 (4), 14 (3) and 15(2) of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of M/s. Shri Nakoda Logistics Private Limited (Acquirer) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") and the SEBI Observation Letter no. SEBI/HO/CFD-DCR-2/OW/35029/2018 dated 21<sup>st</sup> December, 2018 in respect of Open Offer ("**Offer**") for the acquisition up to 27,31,118 Equity Shares of Rs. 4/- each representing 26.00 % of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirer have appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Apla Mahanagar (Marathi Daily), Mumbai Edition and Nav Telengana (Telugu Daily), Hyderabad Edition on 29<sup>th</sup> October, 2018.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	22.10.2018	Monday	22.10.2018	Monday
Publication of Detailed Public Statement in newspapers	29.10.2018	Monday	29.10.2018	Monday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	29.10.2018	Monday	29.10.2018	Monday
Last date of filing draft letter of offer with SEBI	05.11.2018	Monday	05.11.2018	Monday
Last date for a Competing offer	22.11.2018	Thursday	22.11.2018	Thursday
Receipt of comments from SEBI on draft letter of offer	30.11.2018	Friday	24.12.2018	Monday
Identified date*	04.12.2018	Tuesday	26.12.2018	Wednesday
Date by which letter of offer be dispatched to the shareholders	11.12.2018	Tuesday	02.01.2019	Wednesday
Last date for revising the Offer Price	12.12.2018	Wednesday	03.01.2019	Thursday
Comments from Committee of Independent Directors of Target Company	13.12.2018	Thursday	04.01.2019	Friday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	17.12.2018	Monday	08.01.2019	Tuesday
Date of Opening of the Offer	18.12.2018	Tuesday	09.01.2019	Wednesday
Date of Closure of the Offer	01.01.2019	Tuesday	22.01.2019	Tuesday
Payment of consideration for the acquired shares	15.01.2019	Tuesday	05.02.2019	Tuesday
Final report from Merchant Banker	22.01.2019	Tuesday	12.02.2019	Tuesday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

**ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER:**

**MANAGER TO THE OFFER:****Navigant****NAVIGANT CORPORATE ADVISORS LIMITED**

423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri ( East), Mumbai - 400059.; **Tel No.:** +91 22 4120 4837 / 4973 5078

**Email id:** navigant@navigantcorp.com; **Website:** www.navigantcorp.com

**SEBI Registration No.:** INM000012243; **Contact Person:** Mr. Sarthak Vijlani

Place: Mumbai

Date: 29.12.2018